

[English]

Gharanas of Classical Music and Dance

704. DR. ARUN KUMAR SARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the list of "gharanas" of classical music and dance recognised by the Government of India;

(b) whether these gharanas are facing stark poverty and are engaged in the menial jobs; and

(c) if so, the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The Government does not formally recognise or derecognise the "Gharanas" of classical music and dance of the country.

(b) No particular information is available regarding stark poverty of any gharana and individual artist engaged in menial jobs.

(i) 150 MW Combined Cycle Power Project

at Travancore Cochin Chemical Ltd.

Premises, Udyogmandal by M/s BSES Ltd.

(ii) 109.91 MW DG Power Plant at Kanjikkode,

Palkkad in Kerala by M/s W.I.Services

Estates Limited.

(iii) 163 MW Adirapally Hydro Electric project by

Kerala State Electricity Board.

(iv) Kuriarkutty Karappara Hydro Electric Project

by Kerala State Electricity Board.

Telephone Adalats

706. SHRI PRADIP BHATTACHARYA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the MTNL, New Delhi had introduced 'Telephone Adalats' some time back and has discontinued the system of introducing Adalats now;

(b) if so, the reasons therefor;

(c) the time by which these Adalats are likely to be reintroduced by MTNL;

(d) the number of 'Telephone Adalats' held in Delhi during the last three years, year-wise; and

(e) the details of cases disposed off therein?

THE MINISTER OF COMMUNICATIONS (SHRI BENI

(c) The Government through its various agencies and schemes such as Documentation, financial assistance, training programmes and performances, project grants, Awards and honours etc., provides support to artists belonging to different gharanas of dance and music. On occasions, Government also gives financial relief to artists who may be in indigent circumstances.

Power Projects Pending Clearance In Kerala

705. SHRI S. AJAY KUMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether many power projects submitted by the Kerala are pending with the Government for environmental clearance;

(b) if so, the details thereof, project-wise and

(c) the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) to (c) Four-Power projects from Kerala are pending with the Ministry for environmental clearance. The project-wise details and reasons for pendency are:

Project is under consideration for final decision.

Additional information is awaited from the

Project authorities.

Additional information has been received only recently.

Additional information from Kerala State Electricity Board is awaited.

PRASAD VARMA): (a) Sir, MTNL Delhi has been holding Telephone Adalats since 1987 and the practice has not been discontinued till date. As far as possible, these Adalats are held quarterly.

(b) and (c) Not applicable in view of (a) above.

(d) and (e) The number of Telephone Adalats held, the No. of cases settled therein, for the last three years by MTNL Delhi are given below.

Year	No. of Adalats held	No cases settled
1994-95	4	4211
1995-96	3	3359
1996-97	4	3111